NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/142/2016 : SACMI COOPERATIVE MECCANICI IMOLA NAME OF THE PETITIONER(S) SOCIETA COOPERATIVA : M/s Boss Profiles Ltd and 4 others NAME OF THE RESPONDENT(S) UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) **SIGNATURE** DESIGNATION REPRESENTATION BY WHOM Conselfor Petition Khth Grow their Kumer

ORDER

Counsel for petitioner present and prayed time for making submissions. No representation on behalf of the respondents. Time extended at request. Put up on 22.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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